

ITEM NO.39 Court 10 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal No(s). 15579/2021

(Arising out of impugned final judgment and order dated 19-05-2021
in WA No. 6127/2021 passed by the High Court Of Judicature At
Allahabad)

MAHESH KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 134734/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125917/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125915/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 125913/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 125916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 15832-15833/2021 (XI)
(IA No. 130826/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 128087/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 01-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For the parties :

Mr. Colin Gonsalves Sr. Adv.
Ms. Olivia Bang Adv.
Mr. Satya Mitra, AOR

Mr. R. Venkataramani, Sr. Adv.*

Ms. Aishwarya Bhati Ld ASG

Mr. O.P.Shukla, Adv.
Mr. Sughosh Subramanyam, Adv.
Ms. Priyanka Das, Adv.
Mr. Raj Bahadur Yadav, Adv.

Mr. Avinash Tripathi, AOR

Mr. Sumit Kishore, Adv.
Mr. Ajit Kumar Ekka, AOR
Mr. Sandeep Malik, Adv.

Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 08.04.2022.

(Geeta Ahuja)
Court Master

(Renu Kapoor)
Court Master

*appearance not given